HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

EMG-Bail App. No 5/2020

Riaz Ahmed

...Applicant(s)/Petitioner(s)

Through: - Mr. M.K.Bhardwaj, Sr. Advocate with Mr. Gagan Kohli, Advocate.

V/S

Union Territory of J&K and another

...Non-applicant(s)/Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Issue notice to the respondents for filing objections by the next date.

List on 29.04.2020.

(PUNEET GUPTA) JUDGE

Jammu 23.04.2020 Pawan Chopra